

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 188/COMP/HCS/655

Dated: 10.07.2025

O-F-F-I-C-E O-R-D-E-R

On approval of the Competent Authority; BKNETWORK Services Pvt. Ltd., Gound Floor-5, 10/17, Addharshila, Sec-3, Rajender Nagar, Sahibabad, Ghaziabad, Uttar Pradesh (**L1**) is hereby permitted to carry out the work with regard to Supply and Maintenance of **04 (four) units of touch screen monitors** to be installed at Subordinate Courts of Sikkim. The scope of work shall be as detailed in the **Quotation No. 188/HCS/COMP/639 dated 06.06.2025.**

By Order,

Sd/-
Benoy Sharma (SSJS)
CENTRAL PROJECT COORDINATOR (CPC)
e-Courts Project

Copy to:

1. Registrar General, High Court of Sikkim
2. Notice Board(s).
3. File and
4. Guard file.


ADDITIONAL REGISTRAR (IT)